

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI**

ORIGINAL APPLICATION No. 102 OF 2022 (SZ)

IN THE MATTER OF:

Human Rights & Consumer Protection Cell Trust,
rep by its Chairman, State of Telangana & another Applicant(s)

Versus

The State of Telangana,
rep by its Chief Secretary,
Hyderabad & Ors. Respondent(s)

**REPORT OF THE TELANGANA STATE POLLUTION CONTROL BOARD
(RESPONDENT No. 4)**

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Place: Hyderabad

Date: 21-12-2022.

Report of the Telangana State Pollution Control Board (Respondent No.4) in OA No.102 of 2022 by Human Rights and Consumer Protection Cell Trust and Others filed before Hon'ble NGT, South Zone, Chennai.

It is to submit that OA No. 102 Of 2022 was filed before Hon'ble NGT, Chennai by Human Rights and Consumer Protection Cell Trust and Others against construction of temple on the bund along with building in the buffer zone of Patel Cheruvu, Patelguda(V), Ameenpur(M), Sangareddy Distict and also against the alleged constructions on the bund FTL and buffer zone of Patel Cheruvu which has blocked the free flow of water even during the rainy season affecting the livelihood of fishermen community.

In this regard, the water body was inspected on 14.12.2022 and the following details are submitted:

- a. Patel Cheruvu is located at Patelguda (V), Ameenpur (M) of Sangareddy district. The water body is surrounded by thick residential area in up-stream and down-stream of the water body.
- b. Surroundings of the water body are; North – bund followed by Residential area, South - bund followed by BHEL Metro Enclave Colony, East – bund followed by Residential area and West – Road followed by Residential area.
- c. Water was observed only in few portions of the water body. RCC road was laid on the bund on the South side.
- d. Bund is constructed around the water body and spun pipes were provided beneath the bund at 3-4 locations on the North and East sides for facilitating the rain water surface run-off to enter the water body.
- e. Drainage lines were provided to the surrounding residential area. However, slight discharge of sewage was observed from the spun pipe attached to manhole on the North-West corner of the water body. Municipal Solid Waste/Garbage dumping was also observed in and around the water body
- f. No industries are located in the surroundings of the water body. The source of pollution is due to sewage water & surface runoff from the upstream residential areas
- g. As per the analysis of water samples collected from the Patel Cheruvu on 16.09.2021 and 14.12.2022, as per the CPCB water quality criteria, the water quality comes under Class-D, which is suitable for propagation of wildlife and fisheries. A copy of the Analysis report is enclosed as ANNEXURE-I.
- h. A Notice was issued to the Panchayath Secretary for not taking necessary measures to prevent the sewage from entering the water body and for not complying with Municipal solid waste rules, 2016. A copy of the notice is enclosed as ANNEXURE-II.
- i. The photos of the water body and surroundings are enclosed as ANNEXURE-III.

Date: 16.12.2022

Place: Sangareddy

C. Peela
ENVIRONMENTAL ENGINEER
Environmental Engineer.
 T.S. Pollution Control Board,
 Regional Office-I, SANGAREDDY.

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ANNEXURE-I



TELANGANA STATE POLLUTION CONTROL BOARD
ZONAL LABORATORY: R.C.PURAM
25-35/11, Tulasi Reddy Complex, R.C.Puram, Sangareddy District.

ANALYSIS REPORT

Sample Nos. 2022 – 12252

- 1) Sample Description : Surface water sample collected Patelguda Cheruvu, Patelguda (V), Ameenpur (M), Sangareddy District.
- 2) Sample Source : Sample collected from Patelguda Cheruvu, Patelguda (V), Ameenpur (M), Sangareddy District.
- 3) Sample Collected on : 14/12/2022
- 4) Sample Received on : 14/12/2022
- 5) Report issued on : 16/12/2022
- 6) Sample Collected by : EE, RO-I, Sangareddy

S. No.	Parameter	Units	Method No*	Results
1	pH		4500-H ⁺ -B	7.78
2	E. Conductivity	µmhos/cm	2510-B	1462
3	Total Suspended Solids (TSS)	mg/L	2540-D	14
4	Total Dissolved Solids (TDS)	mg/L	2540-C	878
5	Chemical Oxygen Demand (COD)	mg/L	5220-B	42
6	Dissolved Oxygen (DO)	mg/L	4500-O C	5.8
7	Total Alkalinity as CaCO ₃	mg/L	2320-B	252
8	Total Hardness as CaCO ₃	mg/L	2340-C	440
9	Calcium as Ca ²⁺	mg/L	3500-Ca B	84
10	Magnesium as Mg ²⁺	mg/L	3500-Mg B	56
11	Chlorides as Cl ⁻	mg/L	4500-Cl B	224
12	Sulphates as SO ₄ ²⁻	mg/L	4500-SO ₄ ²⁻	39
13	Nitrates as NO ₃ ⁻	mg/L	4500-B-NO ₃ ⁻	16
14	Sodium as Na ⁺	mg/L	3500-Na B	63
15	Potassium as K ⁺	mg/L	3500-K B	4
16	Fluoride as F ⁻	mg/L	4500-F ⁻ -C	0.92
17	Percent Sodium (%Na)	%(meq/L)	-	23.39
18	Sodium Absorption Ratio (SAR)	Meq/L	-	1.30
19	Total Coliform	MPN/100ml	9221-B&D	350
20	Fecal Coliform	MPN/100ml	9221-C	NIL
21	Free Ammonia	mg/L	-	BDL
22	Boron	mg/L	4500-B,C	BDL
Class of water body as per CPCB Water Quality Criteria				'D'

*Standard Methods for the examination of water & waste water APHA – 23rd edition.

Note:

- 1) Results are related to samples as received.
2) All Values are expressed in mg/L except pH.

BDL – Below Detectable Limit.

L. ebeka
15/12/22
SENIOR ENVIRONMENTAL SCIENTIST
SENIOR ENVIRONMENTAL SCIENTIST
ZONAL LABORATORY
T.S. POLLUTION CONTROL BOARD
R.C.PURAM, SANGAREDDY DISTRICT

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TELANGANA STATE POLLUTION CONTROL BOARD
ZONAL LABORATORY: R.C.PURAM
25-35/11, Tulasi Reddy Complex, R.C.Puram, Sangareddy District.

ANALYSIS REPORT

Sample Nos. 2021 – 09259

- 1) Sample Description : Surface water sample collected in and around Patelguda (V), Ameenpur (M), Sangareddy District.
- 2) Sample Source : Sample collected from Patel Cheruvu, Patelguda (V), Ameenpur (M), Sangareddy District.
- 3) Sample Collected on : 16/09/2021
- 4) Sample Received on : 17/09/2021
- 5) Report issued on : 23/09/2021
- 6) Sample Collected by : EE, RO-I, Sangareddy

S.No.	Parameter	Units	Method No*	Results
1	pH		4500-H ⁺ -B	7.09
2	E. Conductivity	µmhos/cm	2510-B	1015
3	Total Suspended Solids (TSS)	mg/L	2540-D	12
4	Total Dissolved Solids (TDS)	mg/L	2540-C	634
5	Chemical Oxygen Demand (COD)	mg/L	5220-B	35
6	Biological Oxygen Demand (BOD)	mg/L	5210-B	4
7	Dissolved Oxygen (DO)	mg/L	4500-O C	6.3
8	Total Alkalinity as CaCO ₃	mg/L	2320-B	204
9	Total Hardness as CaCO ₃	mg/L	2340-C	368
10	Calcium as Ca ²⁺	mg/L	3500-Ca B	75
11	Magnesium as Mg ²⁺	mg/L	3500-Mg B	44
12	Chlorides as Cl ⁻	mg/L	4500-Cl ⁻ B	228
13	Sulphates as SO ₄ ⁻²	mg/L	4500-SO ₄ ⁻²	32
14	Nitrates as NO ₃ ⁻	mg/L	4500-B-NO ₃ ⁻	10
15	Sodium as Na ⁺	mg/L	3500-Na B	63
16	Potassium as K ⁺	mg/L	3500-K B	3
17	Fluoride as F ⁻	mg/L	4500-F ⁻ -C	0.5
18	Percent Sodium (%Na)	%(Meq/L)	-	26.77
19	Sodium Absorption Ratio (SAR)	Meq/L	-	1.42
20	Total Coliform	MPN/100ml	9221-B&D	280
21	Fecal Coliform	MPN/100ml	9221-C	NIL
22	Free Ammonia	mg/L	-	BDL
23	Boron	mg/L	4500-B,C	BDL
Class of water body as per CPCB Water Quality Criteria				'D'

*Standard Methods for the examination of water & waste water APHA – 23rd edition.

Note:

- 1) Results are related to samples as received.
- 2) All Values are expressed in mg/L except pH.

BDL – Below Detectable Limit.

SENIOR ENVIRONMENTAL SCIENTIST



dc 4
ANNEXURE-II
TELANGANA STATE POLLUTION CONTROL BOARD

Regional Office - I: Sangareddy
5-1-28, Shantinagar, Sangareddy District.

Ph.No.08455-297799, 276795

Email:ee-mdk1-tspcb@telangana.gov.in

Notice No. NGT/102 of 2022/PCB/RO-I:SRD/2022 - 2 805

Date: 14.12.2022

NOTICE

Sub: PCB - RO-I, SRD - M/s. Gramapanchayath, Patelguda (V), Ameenpur (M), Sangareddy District - Dumping of Municipal Solid Waste and untreated sewage joining into Patel Cheruvu, Patelguda Village, Ameenpur (M), Sangareddy District thereby causing pollution of the water body - NOTICE - Issued - Reg.

Ref: 1. OA No. 102 of 2022 before Hon'ble NGT, South Zone, Chennai against the encroachment and pollution of Patel Cheruvu, Patelguda village.
2. Order issued by the Hon'ble NGT, Chennai on 07.09.2022.
3. Inspection the water bodies by the Board Officials 14.12.2022

WHEREAS M/s. Gramapanchayath, Patelguda (V), Ameenpur (M), Sangareddy District has jurisdiction over Patelguda village and responsible for water supply, sewage management, Municipal Solid Waste Management etc., in the jurisdiction of Patelguda Village.

WHEREAS vide reference 1st cited, Sri Thakur Rajkumar Singh, Serilingampally, Hyderabad and Chairman, Human Rights & Consumer Protection Cell has filed O.A. No. 102 of 2022 before Hon'ble NGT, Chennai praying Hon'ble Tribunal against construction of temple on the bund along with building in the buffer zone of Patel Cheruvu, Patelguda (V), Ameenpur (M), Sangareddy District and also against the alleged constructions on the bund FTL and buffer zone of Patel Cheruvu which has blocked the free flow of water even during the rainy season affecting the livelihood of fishermen community.

WHEREAS, the Board Officials inspected the water body on 14.12.2022 and the following are the observations made during the inspection.

- During inspection, water was observed only in few portions of the water body.
- Residential area observed in up-stream and down-stream of the water body.
- Drainage lines were provided to the surrounding residential area. However, slight discharge of sewage was observed from the spun pipe attached to manhole on the North-West corner of the water body
- Municipal Solid Waste/Garbage dumping was also observed in and around the water body.

Hence, you are hereby directed to take notice under Section 33 (A) of the Water (Prevention and Control of Pollution) Act, 1988 and Environment (Protection) Act, 1986 and amendments thereof for above mentioned violations and thereby causing pollution of water bodies and surroundings.

Your reply to the above notice shall reach ⁵ this Office within 7 days failing which action will be initiated as per provisions in aforementioned acts in the interest of Public Health and Environment.

To,
M/s. The Gramapanchayat,
Patelguda (V), Ameenpur (M),
Sangareddy District.

C. S. S.
ENVIRONMENTAL ENGINEER

Environmental Engineer,
T.S. Pollution Control Board,
Regional Office-I, SANGAREDDY

Copy submitted to the Member Secretary, TSPCB, Board Office, Sanathnagr, Hyderabad for kind information.

Copy submitted to the JCEE, TSPCB, Zonal Office, R.C.Puram for kind information.

GARBAGE DUMP -1 (6)

ANNEXURE-III



GARBAGE IN WATERBODY-1



GARBAGE IN WATERBODY-2 (7)



GARBAGE IN WATERBODY-3



GARBAGE IN WATERBODY-4 8



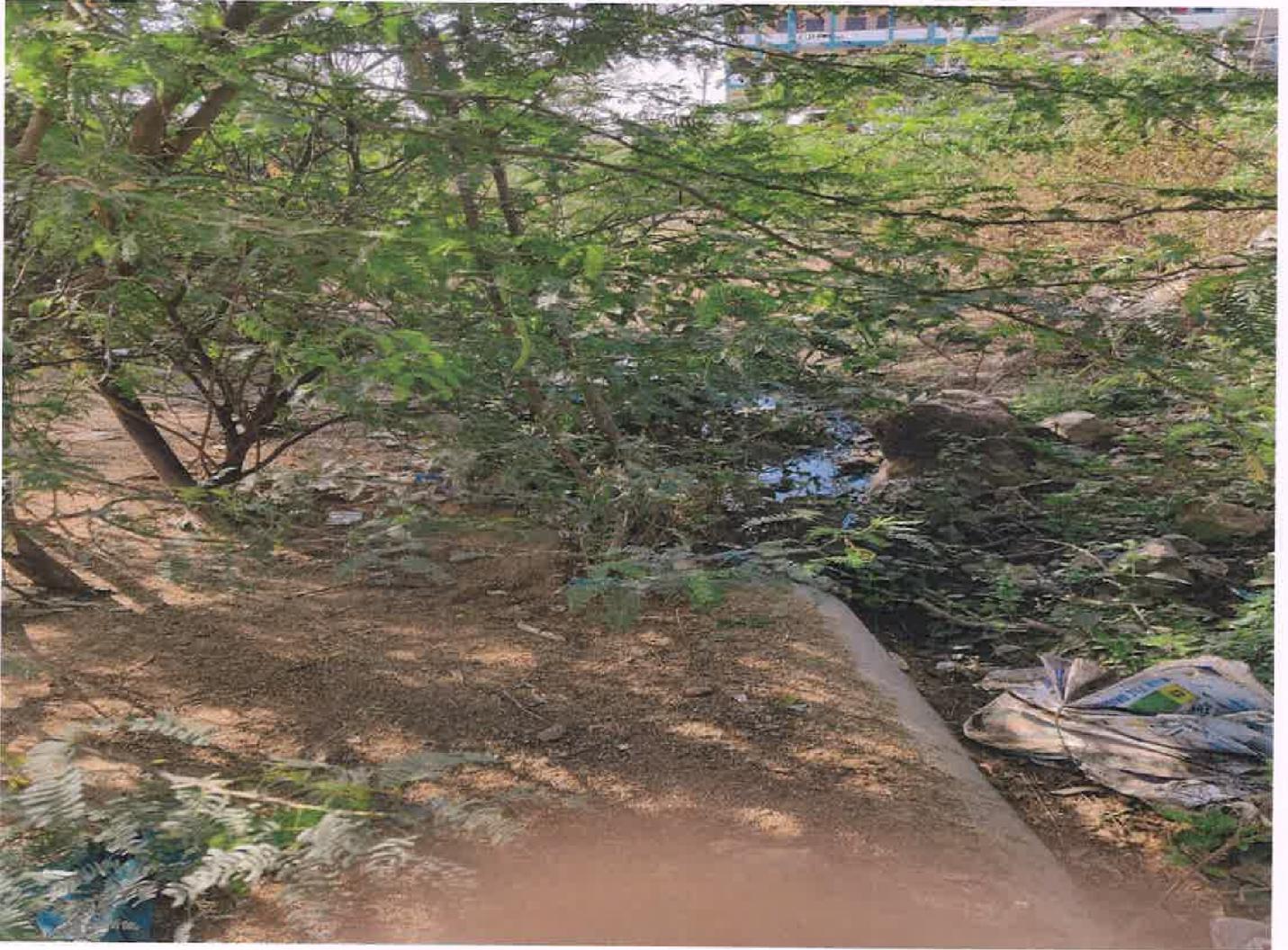
GARBAGE IN WATERBODY-5



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SEWAGE ENTERING WATERBODY FROM SPUN PIPE -1



SEWAGE ENTERING WATERBODY FROM SPUN PIPE -2



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SEWAGE ENTERING WATERBODY FROM SPUN PIPE -3



SEWAGE ENTERING WATERBODY

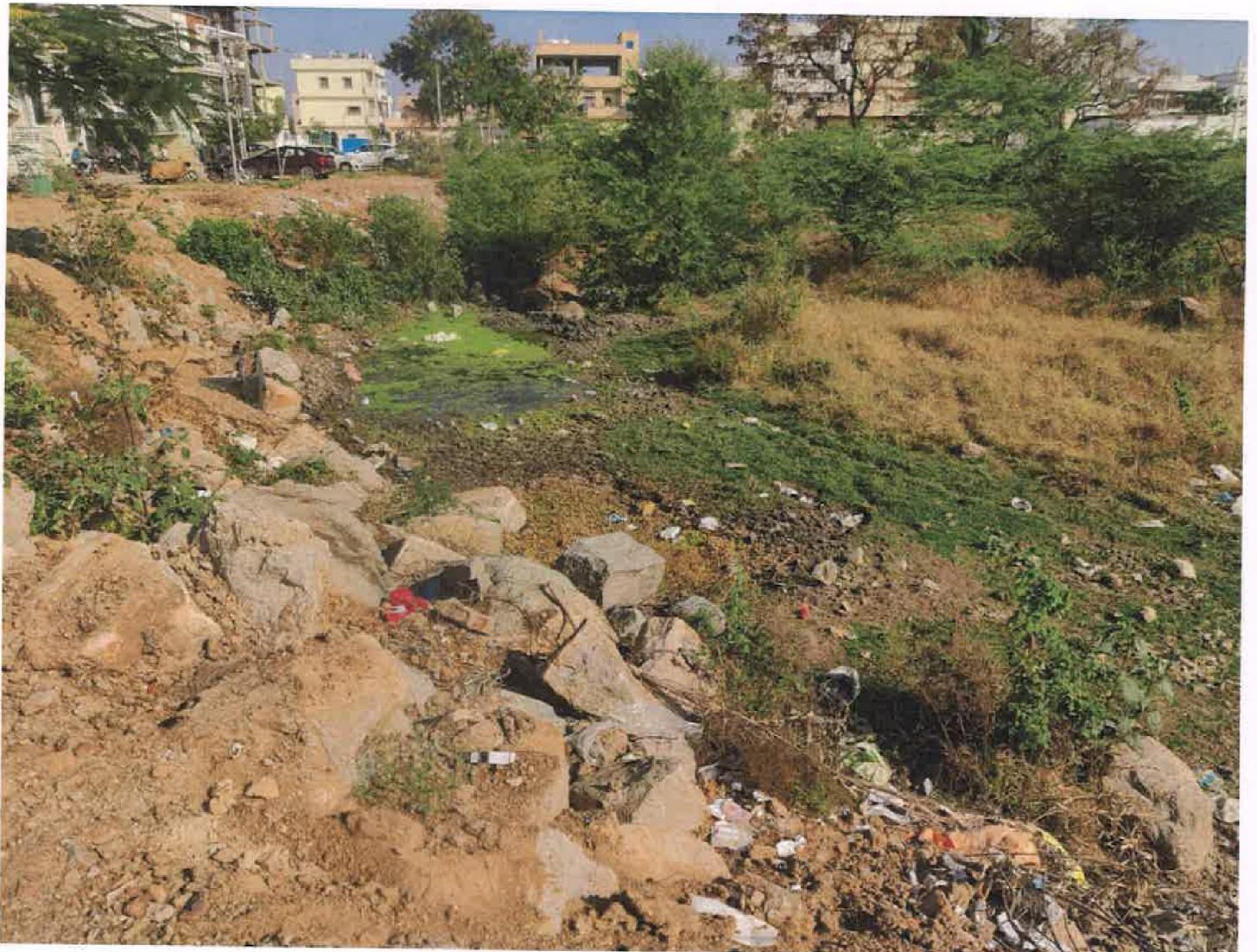


SEWAGE IN THE WATER BODY-1

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SEWAGE IN THE WATER BODY-2



SEWAGE IN THE WATERBODY-3

12



SEWAGE IN THE WATERBODY-4



SPUN PIPE FOR SURFACE RUNOFF-1

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SPUN PIPE FOR SURFACE RUNOFF-2



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ANNEXURE-IV

Item No. 01:

Court No.2

BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI

Original Application No. 102 of 2022 (SZ)
(Through Video Conference)

IN THE MATTER OF

Human Rights & Consumer Protection Cell Trust

...Applicant(s)

Versus

The State of Telangana & ors.

...Respondent(s)

Date of hearing: 07.09.2022.

CORAM:

HON'BLE SMT. JUSTICE PUSHPA SATHYANARAYANA, JUDICIAL MEMBER

HON'BLE DR. SATYAGOPAL KORLAPATI, EXPERT MEMBER

For Applicant(s):

Mr. Thakur Rajkumar Singh

For Respondent(s):

Mr. T. Sai Krishnan for R2 to R4.

Ms. Renuka Devi for Ms. Yasmeen Ali for R1, R5 to R13

ORDER

1. The complaint of the applicant is that a temple is being constructed on the bund along with the building in buffer zone bearing H. No. 5-95/6220 located adjacent to the temple on the bund of Patla Cheruvu, Patelguda Village which is being constructed by respondent nos. 14 and 15.
2. It is alleged that these constructions are done on the bund FTL and buffer zone of the Patla Cheruvu which has blocked the free flow of water even during the rainy season affecting the livelihood of fishermen community in the said area.

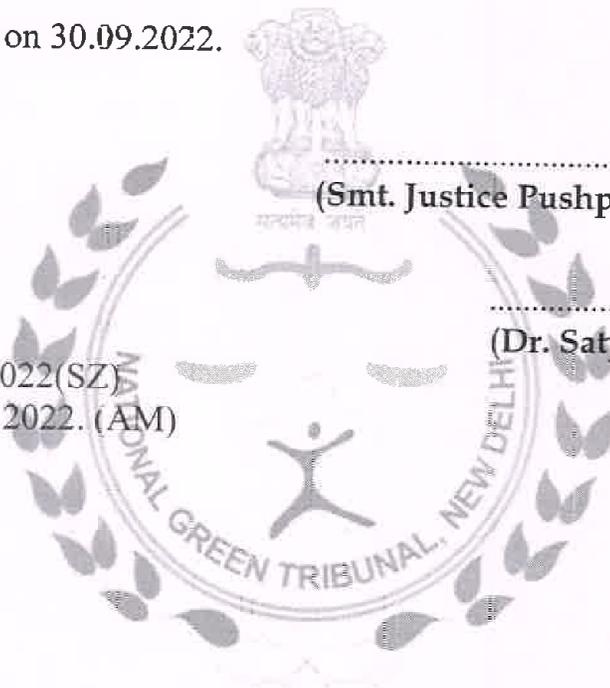
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3. As the photographs furnished shows that there is a huge water body but without water and the issue has to be addressed. Hence we issue notice to the respondents. The notice of which is accepted by Mr. Sai Krishnan for respondents 2 to 4 and Smt. Yasmeen Ali accepts notice for respondents 1 and 5 to 13.
4. Let notice be issued to respondent nos. 14 and 15 through this Tribunal as well as privately by the applicant.
5. Post the matter on 30.09.2022.

.....J.M.
(Smt. Justice Pushpa Sathyanarayana)

.....E.M.
(Dr. Satyagopal Korlapati)

O.A. No. 102/2022(SZ)
7th September, 2022. (AM)



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Item No.13:-

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI**

Original Application No. 102 of 2022 (SZ)

IN THE MATTER OF:

Human Rights & Consumer Protection Cell Trust,
Rep by its Chairman, Telangana State & Anr.

...Applicant(s)

Versus

The State of Telangana,
Rep by its Chief Secretary,
Hyderabad & Ors.

...Respondent(s)

Date of hearing: 14.11.2022.

Matter stands adjourned to 23.12.2022.